

## **Auction for Sale of Government Stock**

**Government of India  
Ministry of Finance  
(Department of Economic Affairs)  
(Budget Division)**

New Delhi, the May 8, 2002

[Auction for Sale of Government Stock of 8 Years](#)  
[Auction for Sale of Government Stock of 10 Years](#)

### **NOTIFICATION**

#### **Auction for Sale of Government Stock of 8 Years**

F.No.4(9)-W&M/2002: Government of India hereby notifies sale of Government Stock (securities) of 8-Year tenure for an aggregate amount of Rs. 3,000 crore (nominal). The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification') as also the terms and conditions specified in the General Notification F.No.4(9) –W&M/2000, dated 6th May, 2002 issued by Government of India.

#### **Method of Issue**

2. The Government Stock will be sold through the Reserve Bank of India, Mumbai Office, Fort, Mumbai – 400 001 in the manner as prescribed in Paragraph 5.1 of the General Notification No. 4(9) – W&M/2000, dated 6th May, 2002 and at a coupon rate to be determined by the Reserve Bank of India at the auction

#### **Allotment to Non-competitive Bidders**

3. Government Stock up to 5 % of the notified amount of the sale will be allotted to eligible individuals and Institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities.

#### **Place and Date of Auction**

4. The auction will be conducted by the Reserve Bank of India, Mumbai Office, Fort, Mumbai – 400 001 on May 13, 2002. The application form duly filled in with the bids should be submitted to the aforesaid Office on May 13, 2002, before the close of banking hours.

#### **Tenure**

5. The Government Stock will be of eight years tenure. The tenure of the Stock will commence from May 14, 2002. The Stock will be repaid at par on May 14, 2010.

#### **Date of issue and payment for the Stock**

6. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on May 13, 2002. The payment by successful bidders will be on May 14, 2002, i.e., the date of issue.

#### **Interest**

7. The coupon rate for the securities will be set at the cut-off yield to maturity rate decided in the auction. The interest will be payable half-yearly on November 14 and May 14.

By Order of the President of India

Sd/

**Government of India**  
**Ministry of Finance**  
**(Department of Economic Affairs)**  
**(Budget Division)**

New Delhi, the May 8, 2002

**NOTIFICATION**

**Auction for Sale of Government Stock of 20 Years**

F.No.4(9)-W&M/2002: Government of India hereby notifies sale of Government Stock (securities) of 20-Year tenure for an aggregate amount of Rs. 3,000 crore (nominal). The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification') as also the terms and conditions specified in the General Notification F.No.4(9) – W&M/2000, dated 6th May, 2002 issued by Government of India.

**Method of Issue**

2. The Government Stock will be sold through the Reserve Bank of India, Mumbai Office, Fort, Mumbai – 400 001 in the manner as prescribed in Paragraph 5.1 of the General Notification No. 4(9) – W&M/2000, dated 6th May, 2002 and at a coupon rate to be determined by the Reserve Bank of India at the auction

**Allotment to Non-competitive Bidders**

3. Government Stock up to 5 % of the notified amount of the sale will be allotted to eligible individuals and Institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities.

**Place and Date of Auction**

4. The auction will be conducted by the Reserve Bank of India, Mumbai Office, Fort, Mumbai – 400 001 on May 13, 2002. The application form duly filled in with the bids should be submitted to the aforesaid Office on May 13, 2002, before the close of banking hours.

**Tenure**

5. The Government Stock will be of twenty years tenure. The tenure of the Stock will commence from May 14, 2002. The Stock will be repaid at par on May 14, 2022.

**Date of issue and payment for the Stock**

6. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on May 13, 2002. The payment by successful bidders will be on May 14, 2002, i.e., the date of issue.

**Interest**

7. The coupon rate for the securities will be set at the cut-off yield to maturity rate decided in the auction. The interest will be payable half-yearly on November 14 and May 14.

By Order of the President of India

Sd/  
(D. Swarup)  
Additional Secretary (Budget)